

# **HIGH COURT OF CHHATTISGARH : BILASPUR**

## **ORDER**

No. 485 /Confdl./2021  
II-3-1/2021

Bilaspur, dated the 01<sup>st</sup> July, 2021

The following Members of Lower Judicial Service, as specified in Column no. (2) of the table below are, hereby, transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are appointed as Civil Judge Class-I-cum-Chief Judicial Magistrate/ Additional Chief Judicial Magistrate for the Revenue District mentioned in Column No. (5) in the capacity as mentioned in column No. (6) from the date they assume charge of their office(s) :-

**TABLE**

<b>S. No.</b>	<b>Name &amp; presently posted as</b>	<b>From</b>	<b>To</b>	<b>Revenue District</b>	<b>Posted as</b>
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Ashwani Kumar Chaturvedi, Civil Judge Class-I & Additional Chief Judicial Magistrate	Dongargarh	Pendra Road	Gaurela-Pendra-Marwahi	Civil Judge Class- I & Chief Judicial Magistrate
2.	Shri Mohan Singh Korram, I Civil Judge Class-I & Chief Judicial Magistrate	Durg	Baikunthpur	Koriya (Baikunthpur)	I Civil Judge Class- I & Chief Judicial Magistrate
3.	Shri Santosh Thakur, I Civil Judge Class-I & Chief Judicial Magistrate	Balod	Durg	Durg	I Civil Judge Class-I & Chief Judicial Magistrate
4.	Smt Shyamwati Maravi, Civil Judge Class-I & Chief Judicial Magistrate	Dante-wara	Balod	Balod	I Civil Judge Class-I & Chief Judicial Magistrate
5.	Smt. Rashmi Netam, I Civil Judge Class-I & Chief Judicial Magistrate	Baikunthpur	Dantewara	Dakshin Bastar (Dante-wara)	Civil Judge Class-I & Chief Judicial Magistrate
6.	Smt. Yashoda Nag, I Additional Judge to the Court of I Civil Judge Class-I & Additional Chief Judicial Magistrate	Durg	Dongargarh	Rajnandgaon	Civil Judge Class-I & Additional Chief Judicial Magistrate

**Note:** The above officers shall not be entitled to the pay-scale mentioned in Rule 3 (2) (b) of the Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006, however, on completion of five years of continuous service as Civil Judge Class-I/Senior Civil Judge, the conferment of such benefit shall be made on the appraisal of the work and performance by the High Court.

Contd.... 2/-

(2)

No. 486 /Confdl./2021  
II-3-1/2021Bilaspur, dated the 01<sup>st</sup> July, 2021

The following members of Lower Judicial Service, as specified in Column no. (2) of the table below are, hereby, transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are appointed as Civil Judge Class-I for the Revenue District mentioned in Column No. (5) in the capacity as mentioned in column No. (6) from the date they assume charge of their offices: -

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Smt. Ganga Patel, III Civil Judge Class-I	Bilaspur	Durg	Durg	II Civil Judge Class-I
2.	Shri Harendra Singh Nag, II Civil Judge Class-I	Durg	Dongargarh	Rajnandgaon	Additional Judge to the Court of Civil Judge Class-I
3.	Shri Harish Chandra Mishra, Deputy Secretary, Govt. of Chhattisgarh, Law Department	New Delhi	Korba	Korba	II Civil Judge Class-I
4.	Smt. Shweta Shrivastava, Under Secretary, Chhattisgarh State Legal Service Authority	Bilaspur	Bilaspur	Bilaspur	III Civil Judge Class-I
5.	Smt. Sweta Upadhyaya Gaur, II Civil Judge Class-I	Jagdalpur	Raipur	Raipur	VII Civil Judge Class-I
6.	Shri Umesh Kumar Upadhyay, Secretary, District Legal Services Authority	Raipur	Durg	Durg	IV Civil Judge Class-I
7.	Ms. Seema Pratap Chandra, III Civil Judge Class-I	Korba	Dhamtari	Dhamtari	II Civil Judge Class-I
8.	Shri Gerjesh Pratap Singh, II Civil Judge Class-I	Dhamtari	Raipur	Raipur	I Additional Judge to the Court of I Civil Judge Class-I
9.	Shri Hemant Kumar Ratre, III Civil Judge Class-I	Mahasamund	Kasdol	Baloda-bazar	Civil Judge Class-I

Contd.... 3/-

(3)

10.	Smt. Archana Bhaskar, V Civil Judge Class-I	Durg	Baikunthpur	Koriya (Baikunthpur)	II Civil Judge Class-I
11.	Shri Brijesh Rai, Secretary District Legal Authority	Bilaspur	Korba	Korba	III Civil Judge Class-I
12.	Smt. Ravinder Kaur, Officiating Chief Judicial Magistrate	Gaurela-Pendra-Marwahi	Mahasa-mund	Mahasa-mund	III Civil Judge Class-I
13.	Smt. Anita Dhruw, Civil Judge Class-I	Kasdol	Jagdalpur	Bastar (Jagdalpur)	II Civil Judge Class-I

BY ORDER OF THE HIGH COURT

*(Handwritten signature)*  
01.07.2021  
(DEEPAK KUMAR TIWARI)  
REGISTRAR GENERAL

Endt. No. 487/Confdl./2021  
II-3-1/2021

Bilaspur, dated the 01<sup>st</sup> July, 2021

Copy forwarded to: -

- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 12) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.

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(4)

- 13) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 16) Registrar ([Vigilance and I. & E.]/ Judicial/ S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- 17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 19)
  - i. Shri Ashwani Kumar Chaturvedi, Civil Judge Class-I & Additional Chief Judicial Magistrate, Dongargarh,
  - ii. Shri Mohan Singh Korram, I Civil Judge Class-I & Chief Judicial Magistrate, Durg,
  - iii. Shri Santosh Thakur, I Civil Judge Class-I & Chief Judicial Magistrate, Balod,
  - iv. Smt Shyamwati Maravi, Civil Judge Class-I & Chief Judicial Magistrate, Dantewara,
  - v. Smt. Rashmi Netam, I Civil Judge Class-I & Chief Judicial Magistrate, Baikunthpur,
  - vi. Smt. Yashoda Nag, I Additional Judge to the Court of I Civil Judge Class-I & Additional Chief Judicial Magistrate, Durg,
  - vii. Smt. Ganga Patel, III Civil Judge Class-I, Bilaspur,
  - viii. Shri Harendra Singh Nag, II Civil Judge Class-I, Durg,
  - ix. Shri Harish Chandra Mishra, Deputy Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, New Delhi,
  - x. Smt. Shweta Shrivastava, Under Secretary, Chhattisgarh State Legal Service Authority, Bilaspur,
  - xi. Smt. Sweta Upadhyaya Gaur, II Civil Judge Class-I, Jagdalpur,
  - xii. Shri Umesh Kumar Upadhyay, Secretary, District Legal Services Authority, Raipur,
  - xiii. Ms. Seema Pratap Chandra, III Civil Judge Class-I, Korba,
  - xiv. Shri Gerjesh Pratap Singh, II Civil Judge Class-I, Dhamtari,
  - xv. Shri Hemant Kumar Ratre, III Civil Judge Class-I, Mahasamund,
  - xvi. Smt. Archana Bhaskar, V Civil Judge Class-I, Durg,
  - xvii. Shri Brijesh Rai, Secretary District Legal Service Authority, Bilaspur,
  - xviii. Smt. Ravinder Kaur, Officiating Chief Judicial Magistrate, Gaurela-Pendra- Marwahi and
  - xix. Smt. Anita Dhruw, Civil Judge Class-I, Kasdol

*for information and compliance. He/she is directed to take charge at his/her new place of posting on or before 16.07.2021.*
- 20) District & Sessions Judge, Balod/ Baloda-Bazar/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Koriya (Baikunthpur)/ Korba/ Mahasamund/ Raipur/ Rajnandgaon for information. He/She is requested to impress upon the transferred Officer that if the transferred officer(s) is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer to this Registry.

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(5)

- 21) District & Sessions Judge, Balrampur at Ramanujanj/ Bemetera/ Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Mungeli/ Raigarh/ Surajpur/ Surguja at Ambikapur / Uttar Bastar (Kanker) for information.
- 22) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 23) Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ Scanning/Elimination, Record Room (Disposal) and D.D.O./ Criminal/ Civil & Copying), High Court of Chhattisgarh, Bilaspur for information.
- 24) Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 25) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28) Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/ Writ), High Court of Chhattisgarh, Bilaspur for information.
- 29) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

*Handwritten signature and date: D-0000 01.07.2021*  
(DEEPAK KUMAR TIWARI)  
REGISTRAR GENERAL